

**Government of India**  
**Ministry of Parliamentary Affairs**  
**RAJYA SABHA**  
**STARRED QUESTION NO. 169**  
**TO BE ANSWERED ON 17.03.2025**

**“Effectiveness of Online Assurance Monitoring System (OAMS)”**

**169. Shri Sanjay Singh**

Will the Minister of *Parliamentary Affairs* be pleased to state:-

- (a) the extent of the effectiveness of the Online Assurance Monitoring System (OAMS) in ensuring timely updation of assurances given during Parliamentary Sessions;
- (b) the details of the total number of assurances given by the Ministers in each Session during the year 2024, the number of assurances fulfilled within the stipulated time-frame and the number of pending assurances; and
- (c) the specific steps taken by Government so far to ensure the timely fulfillment of assurances given during the Parliamentary Sessions?

**Answer**

**Minister of Parliamentary Affairs; and Minister of Minority Affairs**  
**(Shri Kiren Rijiju)**

- (a) to (c): A statement is laid on the Table of the House.

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**Statement referred to in reply to parts (a) to (c) of Rajya Sabha Starred Question No. 169 for answer on Monday, the 17<sup>th</sup> march, 2025 regarding “Effectiveness of Online Assurance Monitoring System (OAMS).”**

- (a) Online Assurance Monitoring System (OAMS), jointly implemented by the Ministry of Parliamentary Affairs with two Secretariats of Houses of Parliament, is a digital platform aimed at ensuring that assurances made by Ministers in Parliament are systematically tracked, monitored and fulfilled. It enhances accountability, transparency and efficiency by integrating key features and mechanisms. It provides a single digital repository where all assurances are recorded, eliminating the risk of losing track of commitments for timely fulfillment of Assurances. For timely updation of the assurances, the system sends alerts on real time basis to all stakeholders to act on pending assurances, maintaining adherence to the timeline. Ministries and departments can login and update progress directly on the said portal, ensuring accurate and up-to-date information for all stakeholders through their integration including that of Committees on Government Assurances. The Committees can also monitor the progress of assurances on real-time basis.
- (b) The information regarding details of the total number of assurances given by ministers in each session during the year 2024, the number of assurances fulfilled within the stipulated time-frame and the number of pending assurances are as under:-

<b>Session No.</b>	<b>Total numbers of Assurances made</b>	<b>Dropped Assurances</b>	<b>Fulfilled Assurances</b>	<b>Pending Assurances</b>
263	20	1	9	10
264	0	-	-	-
265	90	-	30	60
266	50	1	-	49
<b>Total</b>	<b>160</b>	<b>2</b>	<b>39</b>	<b>119</b>

- (c) To ensure the timely fulfilment of assurances, Ministry of Parliamentary Affairs keeps reminding all the Ministries/Departments from time to time regarding expeditious fulfillment of pending assurances. Through OAMS portal, assurances are categorized as pending, implemented or dropped, which also sends timely alerts to the stakeholders, reminding them of pending assurances and maintaining adherence to timeline.